Title: The Minister of Heavy Industries and Public Enterprises laid a statement regarding status of implementation of the recommendations contained in the 220<sup>th</sup> Report of the Standing Committee on Industry on Demands for Grants (2010-11), pertaining to the Department of Heavy Industry, Ministry of Heavy Industries and Public Enterprises.

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL): I beg to lay on the Table of the House a Statement attached herewith, on the status of implementation of the recommendations contained in the 220<sup>th</sup> Report of Department Related Parliamentary Standing Committee on Industry in pursuance of the directions issued by the hon'ble Speaker, Lok Sabha vide Lok Sabha Bulletin – Part II dated September 1, 2004.

Action has been completed/initiated in respect of the various recommendations. The Action Taken Notes giving details of the action taken against each of the recommendations have already been submitted to the Committee on 20<sup>th</sup> December, 2011.

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